GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:7143 ANSWERED ON:14.05.2002 FINANCIAL ASSISTANCE FOR UPLIFTMENT OF SCHEDULED TRIBES IN J & K TALIB HUSSAIN

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the financial assistance provided to Jammu & Kashmir for the upliftment of Scheduled Tribes since 1990-91 under various schemes, year-wise; and

(b) the reasons for not granting adequate amount of funds according to the population of the Scheduled Tribes in the State?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) A Statement showing release of financial assistance since 1990-91 to Jammu & Kashmir is attached (Annexure).

(b) The release of grant, to the State of Jammu & Kashmir under two schemes, namely SCA to TSP and Article 275(1) is based on the ST population of the State, whereas grants under other schemes have been released on the basis of proposals received from the Government of Jammu & Kashmir.

STATEMENT REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.7143 FOR 14.5.2002 REGAR FINANCIAL ASSISTANCE FOR UPLIFTMENT OF SCHEDULED TRIBES IN JAMMU & KASHMIR

STATEMENT SHQWING YEARWISE RELEASES FOR UPL~m OF SCHEDULED TRIBES_IN JAMMU & KASHMIR.

(Rs. in lakh)

S.No. Schemes Year-wise releases

1990-91 1991-92 1992-93 1993-94 1994-95 1995-96 1996-97 1997-98 1998-99 99-2000 2000-01 2001-02

1 Soocial Central 200 245.98 296.14 518.6 550.63 756.64 681.54 521.8 739.22 776.38 771.38 971.94 Assistance to Tribal Sub-Plan

2 Grant under - 6.84 56.4 105.75 95.25 75.25 95.25 131.75 63.5 124.02 190.5 502.94 Article 275(1)

- 3 Girls Hostel - - 24.05 - - -4 Boys Hostel - - - 5.97 86.02 12.7 17.22 - - - - -
- 5 Vocational - - - 9.125 6.18 10.07 Trainina

6 Post Matric 5.944 - 0.092 11.544 26.3 44.35 24.2 14.9 27.31 12.06 - 39.03 Scholarship

7 Coachina & - 2 0.5 0.5 - - - - - 0.25# - - Allied Scheme #

8 Book Bank # 0.77 0.8 0.13 1.59 2.91 - 6 6 - - -

9 Uparadation - - - - - 1.47 - - - - of Merit
10 Grant-In-aid - - - - - - 18.49 47.62 33.81 42.31 38.55
to NGOs for
the welfare
of STs

= Grant-in-aid was released for both SCs & STs because the scheme wascommon for SCs & STs upto 1999-2000